

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 224 OF 2015

Dated: 2nd March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Southern Power Distribution Co. of Andhra Pradesh Ltd. & Anr. Appellant (s)

Versus

Biomass Energy Developers Association & Ors. Respondent (s)

Counsel for the Appellant(s) : Mr. A. Subba Rao

Counsel for the Respondent(s) : Mr. Gopal Choudary for R.1 to 23

ORDER

List the matter on **17.03.2016**. In the meantime, affidavit of service be filed.

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**